

to time is shown by the individual companies in their published annual accounts as required under the Companies Act. Consolidated data on the depreciation provision made by all companies is, however, not available, and the Government is not required under law to collect and collate the same. Assessment of the actual accumulated amount of depreciation provision made by all companies at work is also not possible to be made unless annual accounts of each company are analysed. Such a task would however not be commensurate with the time and energy needed in achieving the purpose as the number of registered companies in the country is now around 80,000.

Profit of I.T.Is Ltd.

9733. SHRI SUSHIL BHATTACHARYA: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the public sector Indian Telephone Industries Ltd. has made any profit during 1982-83;

(b) if so, what is the amount of profit and ;

(c) what is the percentage increase in profit as well in production over the previous year ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) (a) : Yes, Sir.

(b) The estimated profit of Indian Telephone Industries Ltd. (ITI) for the year 1982-83 is Rs. 1850 lakhs before tax.

(c) The estimated percentage increase in profit during 1982-83 over 1981-82 is 6.7 and the estimated percentage increase in value of production during 1982-83 over the previous year is 13.96, on the basis of provisional figures.

Proposal to Produce Full Length Film

9734. SHRI GIRIDHAR GOMANGO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of Films produced during the year 1982-83 by Film Producers and State Governments language-wise ;

(b) the incentives provided by his Ministry and State Governments for the production of these films ?

(c) the infrastructures and facilities provided by Government therefor ;

(d) whether Government of India have any scheme proposal to produce full length films ; and

(e) if so, the detailed proposals therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) During the year 1982, 763 films were censored by the Central Board of Film Censors. The language-wise break up of these films is as under :

S. No.	Language	Total
1	2	3
1.	Telugu	154
2.	Hindi	148
3.	Tamil	141
4.	Malayalam	117
5.	Kannada	51
6.	Bengali	49
7.	Gujarati	39

1	2	3
8.	Marathi	24
9.	Oriya	9
10.	Urdu	7
11.	Punjabi	6
12.	Assamese	5
13.	Bhojpuri	3
14.	Rajasthani	3
15.	Nepali	2
16.	English	1
17.	Malvi	1
18.	Konkani	1
19.	Brijbhasha	1
20.	Maithili	1
		763

(b) The National Film Development Corporation gives loans for production of feature films. A number of State Governments like Karnataka, Andhra Pradesh, Orissa and West Bengal give subsidies to film makers for producing films in regional languages.

(c) The Corporation has set up a 16 mm infrastructure unit in Calcutta and a sub-titling facilities to film makers.

(d) Yes, Sir. The NFDC has started making its own films by commissioning outside directors under its 100% financing scheme.

(e) Under the scheme the outside directors are commissioned to make films on behalf of NFDC based on outstanding prize winning scripts. In such cases NFDC meets full cost of the film. Under this scheme the NFDC has sanctioned the following 8 projects :—

1. Atyachar (Marathi)
2. Adi Shankaracharya (Sanskrit)

3. Jaane Bhi Do Yaaron (Hindi)
4. Massey Sahib (Hindi)
5. Party (Hindi)
6. Tarang (Hindi)
7. Godam (Hindi)
8. Ghare Bairey (Bengali)

Guideline for publication of Union Government Journals in regional languages

9735. SHRI BRAJAMOHAN MOHANTY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) in which of the languages of the country periodical 'Jojana' is being published ;

(b) is there any proposal to publish 'Jojana' in Oriya ;

(c) what are the board guidelines for the publication of Union Government Journals and publications in regional languages ?